## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1047 ANSWERED ON:11.12.2013 STAPLED VISA BY CHINA Bajirao Shri Patil Padamsinha ;Bali Ram Dr. ;Raghavan Shri M. K.

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether China has once again started issuing stapled visa to Indian citizens;
- (b) if so, the measures taken/being taken by the Government in this regard;
- (c) the steps taken by the Government in earlier such instances and the outcome thereof; and
- (d) the response of the Chinese Government thereto?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) to (d) The issuance of visas by India and China is guided by the provisions of the Memorandum of Understanding on Simplifying Visa Procedures between the two governments signed in June 2003, which is being implemented by both sides. Government's position that there should be no discrimination against visa applicants of Indian nationality on grounds of domicile and ethnicity has been clearly conveyed to the Chinese Government on several occasions and at the highest level.